

Allegations against Officer in Stores Department, N.E. Railway Gorakhpur

5479. SHRI R. L. P. VERMA: Will the Minister of RAILWAYS be pleased to state:

(a) whether he has received letters from certain Members of Parliament, Members of State Legislature and a Central Minister of State, containing allegations against an officer in the Stores Department, N.E. Railway, Gorakhpur;

(b) if so, what are the allegations;

(c) whether enquiries against the officer have started and it has been ensured that the officer concerned cannot influence the enquiry;

(d) whether the officer concerned is victimising staff; who can give valuable information for the enquiry; and

(e) whether the top officers of N. E. Railway are supporting the alleged officer and have caused a commendatory column to be published in the Poorvotter Railway 'Samayaki' issue No. 12 of December, 1977?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) Yes.

(b) Allegations are regarding misuse of official position, irregularities in the selection of clerks, appointment or a category of Group D staff and substitutes, allotment of quarters and undue favour to his favourite staff.

(c) The enquiries have been entrusted to the Vigilance Branch of the N.E. Railway so as to ensure that the officer concerned can not influence the enquiry.

(d) No individual complaints regarding their victimisation have been received from the concerned N.E. Railway staff. It will be ensured that

no victimisation is done because of any of the staff assisting or giving truthful statements during the vigilance enquiry.

(e) The top officers of N.E. Railway are not supporting the alleged officer as far as the investigation is concerned which will be done in an objective and impartial manner. The commendatory publicity was released to Poorvotter Railway Samayaki issue No. 12 of December, 1977 in regard to the work done at Gorakhpur and Pipriach Scrap Depot by the concerned officer and staff of the Depot.

खान पान निरीक्षक (कंट्रिंग इंस्पेक्टर)

5480. श्री एच० एल० पी० सिन्हा : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) खान पान निरीक्षकों और प्लेट फार्म खान पान पर्यवेक्षक को एक जंक्शन पर कितने वर्ष काम करने दिया जाता है ; और

(ख) क्या यह सच है कि वे एक जंक्शन पर गत 7, 8 और 9 वर्ष से काम कर रहे हैं; और यदि हाँ, तो उनका स्थानान्तरण न किये जाने के क्या कारण हैं ?

रेल मंत्रालय में राज्य मंत्री (श्री शिव नारायण) (क) और (ख). प्रशासनिक सुधार समिति की सिफारिशों पर ऐसे कर्मचारियों की अनिवार्य अवधि स्थानान्तरण की पुरानी प्रथा को समाप्त कर दिया गया है। इस समय कर्मचारियों को तभी स्थानान्तरित किया जाता है जब उनके विषय सार्वजनिक शिकायतें हों तथा उनका किसी स्टेशन विशेष पर लगातार कार्य करना अवांछनीय पाया जाये। प्रशासनिक आधार पर भी स्थानान्तरण के आदेश दिए जाते हैं अथवा जब पदोन्नति देय हो तथा रिक्त स्थान उन स्टेशनों से बाहर हो जहाँ कि कर्मचारी काम कर रहे हों।